

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(24) C.P.1206/252(1)/(MB)/NCLT/2018

CORAM:

Present : SHRI M. K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON 12.06.2018

NAME OF THE PARTIES : Westfield Trading (India) Pvt. Ltd.  
V/s.  
ROC, Mumbai.

SECTION OF THE COMPANIES ACT :252(1).

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**ORDER**

1. The Learned Representative of the Petitioner is present.
2. By Order of the Bench matter is adjourned to **17.07.2018**.

SD/-  
**M. K. SHRAWAT**  
**Member (Judicial)**

**12.06.2018.**  
Gajanan/aah